

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

O.A. No. 680/ 2024

IN THE MATTER OF

VAISHALI RANA AND OTHERS APPLICANTS

VERSUS

STATE OF HARYANA AND OTHERS RESPONDENTS

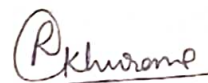
INDEX

S. No.	Particulars	Page No.
1.	Reply on behalf of Respondent No. 5 with supporting affidavit	1-6
2.	Annexure-R-5/1: Copy of order of Environment & Sustainability Wing	7-8
3.	Annexure-R-5/2: Copy of Order dated 02-06-2021	9
4.	Annexure-R-5/3: Application for grant of permission for cutting of trees	10-22
5.	Annexure-R-4: Set of rejected application by MCG	23-34
6.	Annexure-R-5: List of permission and	35-38

	compensatory Plantation	
7.	Annexure-R-6: Copy of letter dated 23-09-2024 to Forest Department	39-43

Filed By:

Date: 23.09.2024
Place: New Delhi



Rahul Khurana, Advocate
Counsel for Respondent No.5
09811894060
rkhuranalegal@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL,
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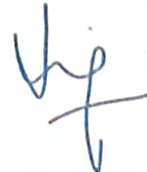
VERSUS

STATE OF HARYANA AND OTHERS RESPONDENTS

**REPLY ON BEHALF OF RESPONDENT NO. 5 THROUGH
MANOJ KUMAR, EXECUTIVE ENGINEER (HORTICULTURE)
MUNICIPAL CORPORATION GURUGRAM**

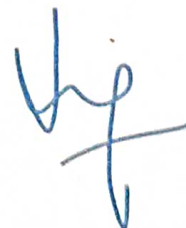
MOST RESPECTFULLY SHOWETH:

1. That present reply is being filed Manoj Kumar, Executive Engineer (Horticulture) Municipal Corporation Gurugram (Respondent No.5) who is authorised to file reply on behalf of Respondent No.5. The contents of OA may be treated as denied, unless those are admitted specifically hereunder. Present reply is being submitted dealing with the averments pertaining to answering respondent and liberty is being craved to file detailed parawise reply as and when required with the permission of this Hon'ble Tribunal.
2. That the Municipal Corporation Gurugram is very much concerned about the preservation and conservation of




natural resources and environment in general within Municipal limits of the Corporation in Gurugram.

3. That understanding the need of environment conservation for the citizens, Municipal Corporation Gurugram (MCG) is the first Municipal Corporation in the State that has created special wing in the name of Environment & Sustainability Wing in the year 2019 and an officer of rank of Addl. Commissioner or Joint Commissioner has been made in-charge of that Wing. The copy of order of creation of Environment & Sustainability Wing is annexed as **Annexure- R-5/1**.
4. That some of the duties assigned to the Nodal Officer are listed as under:
 - a. Parks, Greenbelts and Urban Forestry/Horticultural Works within MCG limits
 - b. Pond Rejuvenation
 - c. Rain Water Harvesting
 - d. Water sprinkling to curb dust pollution
 - e. Enforcement of GRAP
 - f. Reuse of treated waste water
 - g. Matters related to Aravallis within MCG limits



5. That the Nodal Officer, Environment & Sustainability Wing was made Nodal Officer also for looking after the cases of tree felling permission in Municipal Area. Copy of order dated 02.06.2021 is annexed as **Annexure-R-5/2**.
6. That the whole area of Municipal Corporation Gurugram is notified under General Section 4 of Punjab Land Preservation Act 1900 and tree cutting is done with the permission of the Forest Department.
7. That as a procedure for tree felling in Municipal Area, if a resident applies for tree felling permission in front of his/her plot, considering the need of felling of tree is assessed by MCG and if it is found that the tree is actually causing obstruction in the entrance, causing loss to the property or the tree is dead/dry, then only MCG applies to Forest Department for grant of permission for cutting of the trees. A set of one application is annexed as **Annexure-R-5/3** for kind perusal and reference.
8. That in no case, the application received by MCG has been forwarded to Forest Department without due consideration. If the request of resident is not found suitable, it is not recommended and rather same is rejected. A set of such



rejected application by MCG is annexed as **Annexure-R-5/4 (Colly)**.

9. That MCG is maintaining about 1272 nos. of small, medium and big parks within MCG limits with the involvement of Resident Welfare Associations (RWAs).
10. That MCG has restored 75 ponds in MCG limits which are recorded in Revenue Records.
11. That the details of tree felling permissions applied to Forest Department by MCG is given below:

S. No.	Year	No. of Trees Applied for permission	Compensatory Trees to be Planted
1	2021	1	05
2	2022	23	115
3	2023	193	965
4	2024	21	105
	Total	238	1190

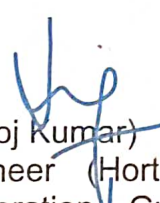
The list of such cases in which permission has been sought and the sites where compensatory plantation has been carried out is annexed as **Annexure-R-5/5**.

12. That the information w.r.t. compensatory plantation for the period from 01.04.2021 to 16.09.2024 has been submitted to the Forest Department vide letter dated 23.09.2024. The copy of letter dated 22.09.2024 is annexed as **Annexure-R-5/6**.

13. That most of the averments made in the OA pertains to Forest Department. The answering respondent will follow the rules, regulations framed by the Forest Department regarding Tree Felling permissions and made applicable to the area falling in the municipal limits.

In view of submissions made herein above, it is humbly prayed that present OA may kindly be dismissed qua the answering respondent.

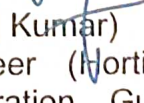
Dated:23.09.2024
Place: Gurugram


(Manoj Kumar)
Executive Engineer (Horticulture)
Municipal Corporation Gurugram
(Respondent No. 5)

VERIFICATION

Verified that the contents of para no.1 to 13 of the reply are true and correct to the best of my knowledge and information derived from the official record. Nothing material has been concealed therein.

Dated:23.09.2024
Place: Gurugram


(Manoj Kumar)
Executive Engineer (Horticulture)
Municipal Corporation Gurugram
(Respondent No. 5)

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..... **APPLICANTS**

VERSUS

STATE OF HARYANA AND OTHERS

..... **RESPONDENTS**

AFFIDAVIT

I, Manoj Kumar, Executive Engineer (Horticulture) Municipal Corporation Gurugram aged about 38 Years do hereby solemnly affirm and state as under:

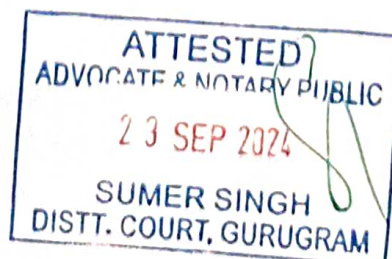
1. That I am authorized representative of the Respondent No.5 in present case. I am well conversant with the facts and circumstances of the case therefore, I am competent to swear this affidavit.
2. That I have read the contents of accompanying reply which has been drafted under my instructions.
3. That annexures are true copy of their originals.


DEPONENT

VERIFICATION

Verified that the contents of above affidavit are true and correct to my knowledge and on the basis of information derived from the Official record which I believe to be true and no material fact has been concealed therein.


DEPONENT





ORDER

Ms. Jaspreet Kaur, IAS, Additional Commissioner, Municipal Corporation, Gurugram is hereby designated as Additional Commissioner-IV of Municipal Corporation, Gurugram. She will be the Nodal Officer of newly created Environment & Sustainability Wing and following officers are deputed as its members who will assist her in the execution of day to day work related to the Environment & Sustainability Wing:-

Sr. No.	Name	Designation
1	Sh. Pankaj Saini	Superintending Engineer - II (officiating)
2	Sh. Devender Kumar	Executive Engineer - Hort. (Division - I & II)

2. The following areas of work shall form the main works under Environment & Sustainability Wing:-
 - i. Micro STPs.
 - ii. Reuse of treated waste water.
 - iii. Pond Rejuvenation.
 - iv. Rain Water Harvesting.
 - v. Parks, Green belts and Urban Forestry (Horticulture).
 - vi. Water sprinkling to curb-dust pollution.
 - vii. Review of monitoring of dust pollution regulation.
 - viii. Regulation in construction sites for dust pollution.
 - ix. Enforcement of GRAP.
 - x. Urban arts.
 - xi. Cultural affairs.

Note: Powers upto Rs. 50 lakhs for administrative approvals and financial payments for the above works will vest in the officer.

3. Environment & Sustainability Wing shall ensure compliance of all directions/orders issued by Hon'ble Court/Tribunal as well as Government and arrange to submit the replies in all such cases well in time to the concerned quarters.
4. In compliance of direction vide SDE-I/DGULB/NGT/2020/360 dated 07.02.2020 (copy enclosed) issued by Director General, Urban Local Bodies Department, Haryana, Panchkula, all the directions issued by Hon'ble NGT from time to time shall be complied and replies/report shall be submitted well in time. Additional Commissioner-IV is also designated as Nodal Officer for this purpose. All HOBs shall ensure to provide all the required details/reports/data in respect of their area of operation to Environment & Sustainability Wing as per scheduled time and if there is any laxity on the part of any



officers/officials, it will be treated as his personal responsibility. Further, Shri Sandeep Kumar, Legal Assistant (Environment), MCG shall ensure follow up of all Hon'ble NGT cases and assist the Nodal Officer in preparation of report, etc. in this regard.

5. Head Quarter of the officer has been fixed at Zone-III office in Sector-42, Gurugram.
6. Strict compliance of these order shall be ensured by all concerned.

Dated: 17.02.2020

V 17/2/20
(Vinay Pratap Singh, IAS)
Commissioner,
Municipal Corporation,
Gurugram.

Endst. No. MCG/ADMC/CFMS/2020/7142

Dated: 17.02.2020 / 19/02/2020

A copy of the above is forwarded to Director General, Urban Local Bodies Department, Panchkula w.r.t. his office letter No. SDE-I/DGULE/NGT/2020/360 dated 07.02.2020.

W
Addl. Commissioner-II,
for Commissioner,
Municipal Corporation,
Gurugram.

Endst. No. MCG/ADMC/2020/7140

Dated: 19/02/2020

A copy of the above is forwarded to the following for information and further necessary action:-

1. Mayor, Sr. Dy. Mayor, Dy. Mayor and All Corporators, Municipal Corporation, Gurugram.
2. Ms. Jaspreet Kaur, IAS, Additional Commissioner, Municipal Corporation, Gurugram.
3. Joint Commissioner-I, II, III, IV & HQ, Municipal Corporation, Gurugram.
4. Chief Engineer-I & II, Municipal Corporation, Gurugram.
5. Chief/Senior Town Planner, Municipal Corporation, Gurugram.
6. Chief Medical Officer/Medical Officer, Municipal Corporation, Gurugram.
7. District Attorney, Municipal Corporation, Gurugram.
8. Chief Accounts Officer, Municipal Corporation, Gurugram.
9. Dy. Director (Audit), Municipal Corporation, Gurugram.
10. Superintending Engineer-I & II, Municipal Corporation, Gurugram.
11. All Executive Engineers, Municipal Corporation, Gurugram.
12. Accounts Officer (Estt.), Municipal Corporation, Gurugram.
13. All Zonal Taxation Officers, Municipal Corporation, Gurugram.
14. City Project Officer, Municipal Corporation, Gurugram.
15. IT Manager, Municipal Corporation, Gurugram
16. Legal Assistant (Environment), Municipal Corporation, Gurugram.
17. Public Relation Officer, Municipal Corporation, Gurugram.
18. PA to Commissioner/Addl. C.M.C. I, II & III/ Addl. M.C., Municipal Corporation, Gurugram.
19. Incharges, both CFCs and Call Centre, Municipal Corporation, Gurugram.

W
Addl. Commissioner-III
for Commissioner, MCG.



OFFICE ORDER

Whereas, the Deputy Conservator of Forest, Gurugram has made a request to this office that the Government of Haryana has allowed an enhancement in the FAR in the residential sectors. This amendment has allowed four stories in a single housing plot along with stilt parking at the ground floor. The provision of stilt parking at the ground floor has resulted in manifold increase of applications for tree felling. The reason for this is that usually every floor owner has a separate parking facility with a separate gate for entry/ exit for their facility.

In a view to protect the environment of the Gurugram Town; non-essential tree felling is to be discouraged and only genuine cases are to be considered.

In consideration of the above, Sh. Subhash Yadav, I.F.S, (Environment and Sustainability Wing, Municipal Corporation, Gurugram) is hereby appointed as a Nodal Officer to assess the tree felling permission of the residence and to review whether the request for tree felling is in tandem with the approved plan for green cover along the roads/ lanes of the residential sector.

These orders shall come into force with immediate effect.

Dated: 02.06.2021


(VINAY PRATAP SINGH, IAS)
Commissioner,
Municipal Corporation, Gurugram.

Endst. No. MCG/ADMC/2021/14124

Dated: -02.06.2021

A copy of the above is forwarded to the following for information and further necessary action: -

1. Deputy Commissioner, Gurugram.
2. Chief Engineer/Superintending Engineer-I & II, Municipal Corporation, Gurugram.
3. Conservator of Forests, South Circle, Gurugram.
4. Deputy Conservator of Forest, Gurugram.
5. Joint Commissioner-I, II, III & IV, SBM, Municipal Corporation, Gurugram.
6. District Town Planner, Municipal Corporation, Gurugram
7. District Town Planner, Gurugram.
8. District Attorney, Municipal Corporation, Gurugram.
9. All Executive Engineer, Municipal Corporation, Gurugram.
10. PA to Commissioner/Addl. Commissioner-I & IV/ Addl. Municipal Commissioner, Municipal Corporation, Gurugram.
11. In-charge, CFC/ Call Centre, Municipal Corporation, Gurugram.


Addl. Municipal Commissioner,
for Commissioner,
Municipal Corporation,
Gurugram.


Performa for Site Inspection Report for Tree Felling Permission

- 1. Date of inspection : 05/02/2024
- 2. Name of applicant for Tree Felling : Sh. Dalip Kumar Makhiya
- 3. Location : Sushant Lok - I
- 4. Sector/Colony : H.No. 411 B-Block Sushant Lok - I
- 5. Landmark : Sushant Lok - I
- 6. Latitude/Longitude : 28.465225, 77.077003
- 7. Detail of trees are required to be felled :

Sr. No.	Name of Species	Girth(CM)	Condition of Tree	Remarks
1.	Samal	135.0cm	Green	Need to be felled

I have visited site on dated 05/02/24, found that one no. Tree standing of owner boundary wall. This tree is obstructing of construction of boundary wall. Submitted for Approval please.

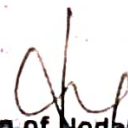

Signature of Applicant


Sign of JE (Hort.)
Senior Engineer (H.C.G.)
Sign of AE (Hort.)
Municipal Corporation Gurugram

Recommendation of EE (Hort.):

Sign of Executive Officer (Hort.) with Stamp

Approval of Nodal Officer: Need to be felled


Sign of Nodal Officer
Environment & Sustainability Wing
Municipal Corporation Gurugram

साथीवारी अधिकारों
 साज्जदगी शाखा
 नगर निगम गुन्नाग्राम

विभाग

पैड़ लगवाने के बारे में,

निवेदन यह है कि, गुन्नाग्राम लोक गुन्नाग्राम में भूखान नं० ५॥
 (Block No - B Subhead work. Gunnaagram) और प्लॉट में खूब पैड़ आया है।
 जो जैसी दिवार में काला हुआ है और भूखान बनाने में बहुत जगडा चिन्मह
 का भी है खूब करवा उसको दूर करने की सम्मति दे जाये, ताकि में
 सही दिवार को सम्मान बना सके।

-२०२१११६-

D



SRN Receipt: Forest

Date 01-05-2024

Status Pending

SRN: 11X9 710 YH19

Name: Executive Engineer Horticulture **Category:** Organization

Organization Name:
Municipal Committee Gurgaon

Address: Plot No. B 712 Sushant Lok
1, Gurugram

Request Type: Tree Felling

Division Name: Gurugram

Issued by Executive Engineer Horticulture (Self Login)

Performa for Site Inspection Report for Tree Felling Permission

- 1. Date of inspection : 30/3/2024
- 2. Name of applicant for Tree Felling : Capt. Vishnu Malhotra
- 3. Location : Near HUDA City Centre
- 4. Sector / Colony : Sec - 42, E40
- 5. Landmark : Near HUDA City Centre Club
- 6. Detail of trees are required to be felled :

Sr. No.	Name of Species	Girth (CM)	Condition of Tree	Latitude/ Longitude	Remarks
1	Bakain	154cm	Green	28.459315 77.074296	one of tree in obstructing the main road. It needs to be removed.

I have Visit site on dated 27/3/2024 found that 1 number tree standing at in front of road obstructing tree movement of vehicle & other.


Submitted for approval please.


Signature of Applicant


Sign of JE (Hort.)


Sign of AE (Hort.)

Recommendation of EE (Hort.):


Sign of Executive Officer (Hort.) with Stamp
Executive Engineer (Hort.)
Municipal Corporation
Gurgaon

JE - Zone - 3
to support 8
put up
12th March, 2024
~~27/3/24~~

Executive Engineer Horticulture
Municipal Committee Gurgoan ,
Info City, MCG Office, Sector 34
GURUGRAM

PERMISSION TO CUT TREES IN FRONT OF B 712, SUSHANT LOK-1, GURUGRAM

Dear Sir,

I wish to submit for your kind consideration that I am the owner of plot number B 712, Sushant Lok-1, Gurugram. Copy of Registry /Sale Deed of the plot is enclosed. I am getting construction done on this plot. There are two trees standing in front of this house, which obstruct smooth movement for entry. The trees require removal.

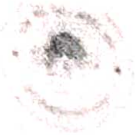
I am enclosing photo of these two trees along with this application. Kindly grant permission for removal of these trees.

Thanking you,

Yours faithfully,

Capt Vijay Malik(Retd)
P 8/14, DLF CITY-II
GURUGRAM-122008
MOBILE NO- 9650348739

- Enclosures :**
- 1. Sale deed of the plot.
 - 2. Copy of Adhar Card.
 - 3. Two Photo of plot with trees.



SRN Receipt: Forest

SRN: JWR-ERU-111M

Date: 09/11/2024

Status: Pending

Name: Executive Engineer Horticulture Category: Organisation

Organization Name: Municipal Committee Gurgaon Address: Plot No. 1, 33, South City 1, Gurgaon

Request Type: Tree Felling Division Name: Gurgaon

Issued by: Executive Engineer Horticulture (Forest Self Legal)

Performa for Site Inspection Report for Tree Felling Permission

- 1. Date of inspection: 9-1-2024
- 2. Name of applicant for Tree Felling: Seema Luthra
- 3. House No. / Location: F-33 South city 5 GH
- 4. Sector / Colony: Sector - 41 Gurugram.
- 5. Landmark: - Head (South city club - GH)
- 6. Latitude/Longitude: 28.458249 / 77.06886
- 7. Detail of trees are required to be felled:

Sr. No.	Name of Species	Girth (CM)	Condition of Tree	Remarks
1	Asostonia	188 cm	Green	Standing near or closer wall of building and its roots going to break the wall.

It is certified that above list has been prepared by me after site inspection on 9-1-2024. Out of 01 No. trees standing on MC land requested for felling, only above mentioned trees are required to be felled which are actually causing obstruction in the execution of the project of the applicant.

Copy attached
Signature of Applicant

[Signature]
Sign of JE (Hort.)

[Signature]

[Signature] 2.2.24
Sign of AE (Hort.)

Recommendation of EE (Hort.):

Executive Officer
Municipal Corporation
Gurugram

Sign of Executive Officer (Hort.) with Stamp

Approval of Nodal Officer:

Sign of Nodal Officer
Environment & Sustainability Wing
Municipal Corporation Gurugram

to you

1.

2.

3.

4.

5.

6.

7.

8.

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SRN Receipt: Forest

SRN: NSO REC/2024

Date: 01-02-2024

Status: Pending

Name: Executive Engineer Horticulture Category: Organisation

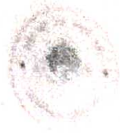
Organization Name: Municipal Committee Gurgaon

Address: F-118, Gurgaon, Sector-5, Gurgaon

Request Type: Tree Felling

Division Name: Gurgaon

Issued by: Executive Engineer Horticulture Gurgaon



SRN Receipt: Forest

SRN: NS0 R1X UZVC

Date: 01-02-2021

Status: Pending

Name: Executive Engineer Horticulture Category: Organization

Organization Name: Municipal Committee Gurgaon Address: E-138 Sushant Lok - 3, Sector - 57, Gurugram

Request Type: Tree Felling Division Name: Gurgaon

Issued by Executive Engineer Horticulture (Self Login)

Forma for Site Inspection Report for Tree Felling Permission

- 1. Date of inspection: 29/11/24
- 2. Name of applicant for Tree Felling: V Nay Hoon
- 3. Location: E-138 - Subant Lok-3 Sector-57
- 4. Sector / Colony: Subant Lok-3
- 5. Landmark: Lat. 28.420684°
Long. 77.075328°
- 6. Detail of trees are required to be felled:

Sr. No.	Name of Species	Girth (CM)	Condition of Tree	Latitude/ Longitude	Remarks
0	Papdi	75cm 75m	Green	Lat. 28.420684° Long 77.075328°	Need to be removed

It is certified that above list has been prepared by me after site inspection on 29/11/24. Out of I No. trees standing on MCG land requested for felling, only above mentioned trees are required to be felled which are actually causing obstruction in the execution of the project of the applicant.

Copy attached
Signature of Applicant

P. Rao
Sign of JE (Hort.)
Junior Engineer
Hort. Div-II, M.C. Gurugram

Shri. G. S. Singh
Sign of AE (Hort.)
Assistant Engineer
Municipal Corporation Gurugram

Recommendation of EE (Hort.): *OK* Engineer
Municipal Corporation
Gurugram

Sign of Executive Officer (Hort.) with Stamp

To The XEH (Hort)
 The SDO
 Forest Department / Nagar Nigam (Hort.)
 Gurugram Gurugram

27 Jan 24.

Sir,

I, Col. Vinay Hood, S/o Late Sh. Vijay Hood
 am co-owner of Plot no E-138, Oriental Homes
 Sushant Lok - III, Sect - 57, Gurugram.

I have a tree in front of my house, I have
 no objection in felling of tree in above plot
 in behalf of my co-owner Mrs. Achala Hood
 (mother) w/o Sh. Vijay Hood.

Please do the needful.

Vinay Hood

VINAY HOOD
 COL



नोडल आफिसर, नगर निगम, गुरुग्राम
कार्यालय पर्यावरण एवं स्थिरता प्रभाग
ताऊ देवी लाल जैविक और वनस्पति उद्यान सैक्टर - 52, गुरुग्राम-122002

email: noenv@mcg.gov.in

क्रमांक 10

दिनांक: 19.04.2023

सेवा में,

कार्यकारी अभियन्ता, (बागवानी)

नगर निगम, गुरुग्राम।

विषय:- श्री रामेस्वर दयाल शर्मा मकान नं० 163 P सैक्टर-15 पार्ट-1 गुरुग्राम के साथ में बोटल पाम (Bottel Palm) के हरे खड़े वृक्ष को काटने की अनुमति बारे।

—0—

उपरोक्त विषय के सम्बन्ध में आप द्वारा दिनांक 06.04.2023 को प्रस्तुत की गई निरीक्षण रिपोर्ट तथा प्रार्थी के प्रार्थना-पत्र के साथ संलग्न वृक्ष की फोटो का अवलोकन करने पर पाया गया कि वृक्ष किसी प्रकार से प्रार्थी के मकान को कोई नुकसान नहीं है। अतः इस वृक्ष को काटने की संस्तुति नहीं की जा सकती तथा प्रस्ताव को रद्द किया जाता है। अतः प्रार्थना-पत्र मूल रूप में वापिस भेजा जाता है। प्रार्थी को अपने स्तर पर सूचित करें।

संलग्न/उपरोक्त

नोडल आफिसर,
पर्यावरण एवं स्थिरता शाखा,
नगर निगम, गुरुग्राम।

Performa for Site Inspection Report for Tree Felling Permission

SP-5
12/04/2023

- | | |
|--|-------------------------|
| 1. Date of Inspection | : 6/4/2023 |
| 2. Name of applicant for Tree Felling | : Rameshwar Dayal Verma |
| 3. House No./Location | : 163 P |
| 4. Sector/Colony | : sec-15 Part-I |
| 5. Landmark | : |
| 6. Latitude/Longitude | : 28.449 , 77.036 |
| 7. Details of trees are required to be felled: | |

Sr. No.	Name of species	Girth (inch)	Condition of Tree	Remarks
1	Bottle Palm	55"	Green	


Observation on site: ⁴⁹ मैंने site visit की और वहाँ जाकर देखा कि एक पत्रफोल्डर पाम का एक बड़ा पेड़ का जो है वहाँ के बसमेंट के दीवार को नुकसान पहुँच रहा है। अतः पेड़ को काटना उचित होगा।


 [Sign of JE (Hort.)]/[Sign of AE (Hort.)]

Recommendation of EE (Hort.): *May allow to cut the tree.....*


 Sign of Executive Officer (Hort.) with stamp

Approval of Nodal Officer: *Rejected. The tree is not causing any damage to the property.*


 Sign of Nodal Officer
 Environment & Sustainability Wing 13/4/23
 Municipal Corporation Gurugram

To

The Commissioner,
MCG, Gurugram.

Sub: Removal of a dangerous tree - request via.

Sir,

This is to bring to your kind notice that a Palm Tree adjacent to my house No. 163-P, Sector-15, Part-I, Gurugram has outgrown to a height of approx. 30 feet. Its roots have also grown/spread to all sides damaging the foundation wall of the basement of my said house and resulting in seepage in the basement. Walls of the basement have been damaged and water accumulates in the basement due to these roots. This Palm tree is a danger to my house particularly in rainy season.

It is, therefore, requested that the Palm tree may be removed/cut to save my house from further damage.

Date: 20.03.2023,

Yours sincerely,

R.D.

(R.D. Verma)

163-P, Sector-15-I,
Gurugram.

M- 9811627257.

IMG_7327.jpg



भारतीय विशिष्ट पहचान प्राधिकरण
 भारत सरकार
 Unique Identification Authority of India
 Government of India



Rajeshwar Day
 S/O. B.D. Ver
 Gurgaon,
 Haryana
 भारत

व्यक्ति
 निवासी
 राजेश्वर दय
 गुरुगढ़
 हरियाणा

आधार

- आधार देश भर में मान्य है
- आधार के लिए आपको एक ही बार में आवेदन करना है
- कृपया अपना सर्वोत्तम फोटो, नाम और पता प्रदान करें

- Aadhaar is valid throughout the country
- You need to enroll only once for Aadhaar
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पहचान प्राधिकरण
 Unique Identification Authority of India

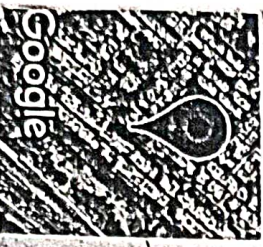
Address:
 Unique Identification Authority of India
 Gurgaon, Haryana
 122001

Handwritten:
 G, Gurgaon
 Dist. of Haryana

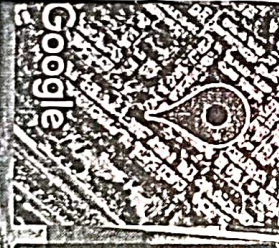
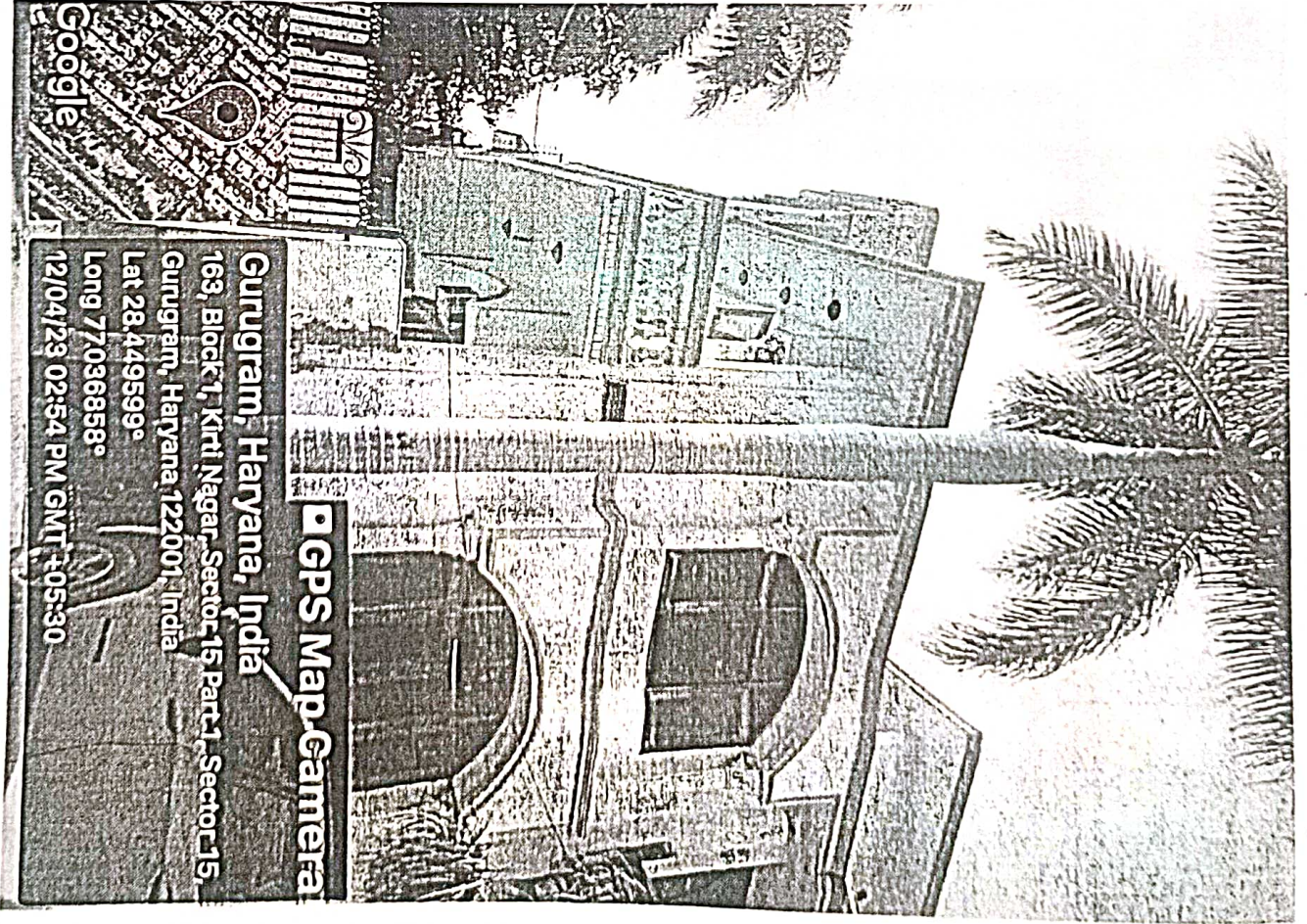
03/20/2023

mi ka Adhikar

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GPS Map Camera
 Gurugram, Haryana, India
 163, Block 1, Kirti Nagar, Sector-15 Part 1, Sector-15,
 Gurugram, Haryana 122001, India
 Lat 28.449622°
 Long 77.036804°
 12/04/23 02:54 PM GMT +05:30



GPS Map Camera
 Gurugram, Haryana, India
 163, Block 1, Kirti Nagar, Sector-15 Part 1, Sector-15,
 Gurugram, Haryana 122001, India
 Lat 28.449599°
 Long 77.036858°
 12/04/23 02:54 PM GMT +05:30



नोडल आफिसर, नगर निगम, गुरुग्राम
कार्यालय पर्यावरण एवं स्थिरता प्रभाग
ताऊ देवी लाल जैविक और वनस्पति उद्यान सैक्टर - 52, गुरुग्राम-122002
email: noenv@mcg.gov.in

क्रमांक 11
सेवा में,

दिनांक: 19-04-2023


कार्यकारी अभियन्ता, (बागवानी)
नगर निगम, गुरुग्राम।

विषय:- श्री राम फल गुलिया के मकान न0 3304 सैक्टर-23 गुरुग्राम के साथ में हरा खड़ा वृक्ष बोटल पाम (Bottel Palm) को काटने की अनुमति बारे।

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उपरोक्त विषय के सम्बन्ध में आप द्वारा दिनांक 23.2.2023 को पेड़ की निरीक्षण रिपोर्ट करके प्रस्तुत की है। आप द्वारा भेजी गई निरीक्षण रिपोर्ट तथा प्रार्थी के प्रार्थना-पत्र के साथ संलग्न वृक्ष की फोटो का अवलोकन करने पर पाया गया कि वृक्ष मजबूत और स्वस्थ अवस्था में खड़ा है अतः इस वृक्ष को काटने की संस्तुति नहीं की जा सकती तथा प्रस्ताव को रद्द किया जाता है। अतः प्रार्थना-पत्र मूल रूप में वापिस भेजा जाता है। प्रार्थी को अपने स्तर पर सूचित करें।

संलग्न/उपरोक्त


नोडल आफिसर,
पर्यावरण एवं स्थिरता शाखा,
नगर निगम, गुरुग्राम।

Performa for Site Inspection Report for Tree Felling Permission

10/4/2023

- 1. Date of Inspection : 23/2/2023
- 2. Name of applicant for Tree Felling : Ram Phal Gulia
- 3. House No./Location : HNO - 3304
- 4. Sector/Colony : SEC - 23
- 5. Landmark :
- 6. Latitude/Longitude : 28.5160, 77.0468
- 7. Details of trees are required to be felled:

Sr. No.	Name of species	Girth (cm)	Condition of Tree	Remarks
1	Bottle Palm	60 Inch	Green	
2				
3				
4				
5				

Observation on site: साइट पर जाकर पाया गया एक 65 फीट का Bottle Palm का एक बड़ा पेड़ का पास से चमकीले रंग का है और इसमें अच्छे आधिकारिक पेड़ आया तो भी इसमें एक इसी तरह का पेड़ का आना उचित होगा

[Sign of JE (Hort.)]/[Sign of AE(Hort.)]

Recommendation of EE (Hort.): May allow to cut this tree.....

12.4.23
 Sign of Executive Officer (Hort.) with stamp

Approval of Nodal Officer: Rejected. The tree is standing firm and healthy. No chance of falling.

13/4/23
 Sign of Nodal Officer
 Environment & Sustainability Wing
 Municipal Corporation Gurugram

Tele: 0124-4110450
M-9810875450

Brij (Rtd.) R P Gulia
House No - 3304
Sect - 23, Gurgaon
23 Feb 2023

To

The District Forest Officer
Gurgaon


Dear Sir,

I, Brij (R) R P Gulia, resident of house No - 3304, Sect - 23 since Jan 2000, write to intimate you regarding the threat posed by a tall palm tree in front of my house and very close to the power lines. The tree, as seen in the photos attached, is over 30ft tall with a thick main trunk. It sways menacingly during strong winds endangering the electricity lines nearby.

In view of the foregoing, you are requested to, please, initiate requisite suitable action so as to prevent an accident in near future.

Thanks

yours faithfully


Brij (R) R P Gulia



भारत सरकार
INDIA



वकार

भारतीय विशिष्ट पहचान प्राधिकरण
UNION AUTHORITY OF INDIA

पता: शांतिनगर
परमेश्वर, नई

se no - 3304 Sector
Gauterpur,

[Handwritten Signature]

19 Feb 2019

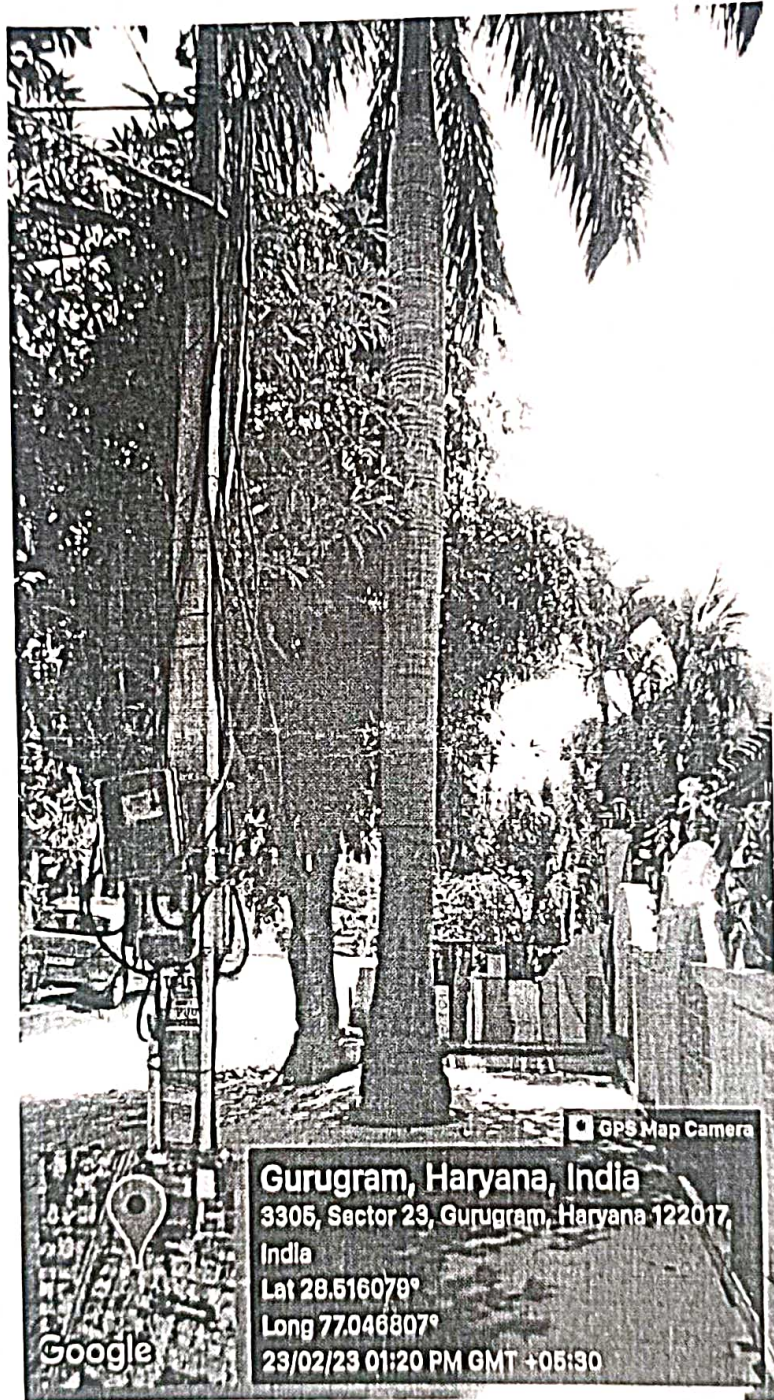


1000 100 100



Gulhasn

today at 10:43 AM



MCG

नोडल आफिसर, नगर निगम, गुरुग्राम
 कार्यालय पर्यावरण एवं स्थिरता प्रभाग
 ताऊ देवी लाल जैविक और वनस्पति उद्यान सैक्टर - 52, गुरुग्राम-122002

email: noenv@mcb.gov.in

क्रमांक 331
सजा में,

दिनांक: 27.03.

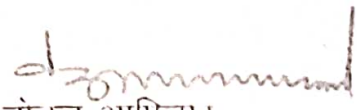
उपरोक्त आभियन्ता, (वागवानी)
 नगर निगम, गुरुग्राम।

विषय:- श्री अनिल कुमार तथा श्री रविश कुमार दुआ के मकान नं० 207A, नियर मेट्रो स्टेशन गुरुग्राम, सुशांत ब्लॉक-1, गुरुग्राम के साथ में पापडी (Papdi) के एक हेर खड़े वृक्ष को काटने की अनुमति मांगे।

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उपरोक्त विषय के सम्बन्ध में प्रार्थी के प्रार्थना-पत्र एवं आप द्वारा भेजी गई निरीक्षण रिपोर्ट दिनांक 03.03.2023 के सम्बन्ध में लिखा जाता है कि यह मकान बहुत पहले बना हुआ लग रहा है। यह वृक्ष मकान के गेट के किनारे खड़ा है और वाहन के आने जाने में वृक्ष बाधाक नहीं है। इसलिए इस वृक्ष को काटने की संरक्षित नहीं की जा सकती है तथा प्रस्ताव को रद्द किया जाता है। अतः प्रार्थना-पत्र मूल रूप में वापिस भेजा जाता है। प्रार्थी को अपने स्तर पर सूचित करें।

संलग्न/उपरोक्त


 नोडल आफिसर,
 पर्यावरण एवं स्थिरता शाखा,
 नगर निगम, गुरुग्राम।

Form for Site Inspection Report for Tree Felling Permission

Date of inspection: 3/03/2023
 Name of applicant for tree felling: Sh. Anil Kumar and Sh. Sachin Kumar
 House No./Location: 207-A Near Metro Station G.G.M
 Near Colony: Sukhdev Park - I
 Landmark: Near Metro Station
 Latitude Longitude: 28.476542 / 77.077237
 Details of trees are required to be felled:

Sr. No.	Name of species	Girth (cm)	Condition of Tree	Remarks
1	Pipri	100.0cm	Green	

Observation on site: I have visited site on date 3/03/2023
 found that one tree Decid. is cavity entrance
 to the property owner. Submitted for approval
 please.

[Signature] / *[Signature]*
 (Sign of JE (Hort.)) / (Sign of AE (Hort.))

Recommendation of JE (Hort.): Tree essential required as it is the only
 the entrance.

[Signature]
 Sign of Executive Officer (Hort.) with Stamp
 M.C. Gurugram

Approval of Nodal Officer: The house seems to be constructed long
 back and the tree is in the corner of gate & not obstructing
 the movement of vehicle. Not approved. Rejected

[Signature]
 Sign of Nodal Officer
 Environment & Sustainability Wing
 Municipal Corporation Gurugram

Tree Felling and Plantation Report of Gurgaon (01-04-2021 to 16-09-2024)

Sr. No.	Name	SRN	Address	No. of Trees Applied for Felling Permission	Year	Status	Location of Plantation	Trees Planted against SRN No.
1	Executive Engineer Horticulture MCG	QM3LL4HL99	House No. 788, Sector - 47, Gurugram	1	2021	Approved	Malibu Town Jharsa Bhund	5
			Total	1			Total	5
2	Executive Engineer Horticulture MCG	XNNUIRGPDX	A 522, Block - A, Sushant Lok - 1, Gurugram	4	2022	Approved	A - Block Park	20
3	Executive Engineer Horticulture MCG	VQ4GH9A8WP	B-168, Sushant Lok, Gurugram	2	2022	Approved	B - Block Park	10
4	Executive Engineer Horticulture MCG	L7TTZ2EAV1	Plot No. 94, Block-B, Sushant Lok - 1, Gurugram	3	2022	Approved	Near House No. 94 Park	15
5	Executive Engineer Horticulture MCG	T58CKXPBL5	Plot No. A07, Greenwood City, Sector - 45, Gurugram	2	2022	Approved	Greenwood City Park	10
6	Executive Engineer Horticulture MCG	GN6WFWV0VF	Plot No. C 945, Sushant Lok - 1, Gurugram	2	2022	Approved	Plot No. C 945 Near Park	10
7	Executive Engineer Horticulture MCG	T741BDKRFL	Plot No. N86, South City - 1, Gurugram	1	2022	Approved	South City - 1, N - Block Park	5
8	Executive Engineer Horticulture MCG	XHWVW182GG	C1 2840A MCG Park Sushant Lok - 1, Gurugram	1	2022	Approved	Sushant Lok Block - C, Park	5
9	Executive Engineer Horticulture MCG	GZEKM95VRI	Plot No. C-134 Sushant Lok 1 Gurugram	2	2022	Approved	Near House No. C - 585 Park	10
10	Executive Engineer Horticulture MCG	NWEUAHTYH6	Plot No D-144 South City 1 Gurugram	1	2022	Approved	Kanhai Ramlaleela Ground	5
11	Executive Engineer Horticulture MCG	TNW6RM8IDE	Plot No. C79, Sushant Lok - 1, Gurugram	2	2022	Approved	Govt. Collage Sector - 52	10
12	Executive Engineer Horticulture MCG	UUBFNCAJRG	Plot No. A08, Greenwood City, Gurugram	2	2022	Approved	Near Sector - 46 Market	10
13	Executive Engineer Horticulture MCG	PG6QJRYM7K	Plot No. B 359, Sushant Lok - 1, Gurugram	1	2022	Approved	Huda Colony, Sector - 46	5
			Total	23			Total	115

14	Executive Engineer Horticulture MCG	KEGV64DTT3	Plot No. B 61, Greenwood City, Sector 45, Gurugram	1	2023	Approved	Sector - 46 Community Center	5
15	Executive Engineer Horticulture MCG	XYCFLH9KYD	Plot No. 123, Block - C, Sushant Lok - 1, Gurugram	2	2023	Approved	Tulsi Park Sushant Lok	10
16	Executive Engineer Horticulture MCG	RYYDJWWVKD	House No. 410, Near Galleria Market, Gurugram	1	2023	Approved	Near Museo Camera Sushant Lok	5
17	Executive Engineer Horticulture MCG	UDV5G9LAWE	House No. 58, Sector - 58, Gurugram	22	2023	Approved	Ullawas Pond	110
18	Executive Engineer Horticulture MCG	X89398UD9M	House No. 754 A-Block, Sushant Lok - 1, Sector -43, Gurugram	2	2023	Approved	Sector - 42, MCG Office	10
19	Executive Engineer Horticulture MCG	PEAELCB4VG	House No. 39B, Sushant Lok - 1, Gurugram	1	2023	Approved	Mehandi Park, Sushant Lok - 1	5
20	Executive Engineer Horticulture MCG	UMPEMTUB4	Plot No. B 519, Near Market Sushant Lok - 1, Sector - 43, Gurugram	2	2023	Approved	Sector - 42, Housing Board Colony Park	10
21	Executive Engineer Horticulture MCG	W7GQ4PBKL2	Plot No. B 502, Sushant Lok - 1, Gurugram	1	2023	Approved	In Front Of House No. 1827, Sector - 52	5
22	Executive Engineer Horticulture MCG	GY3NZRUACT	House No. B 105, Rosewood City, Gurugram	1	2023	Approved	A - Block Park, Rosewood City	5
23	Executive Engineer Horticulture MCG	TK0F37YJ8T	Plot No. C1 2923, Green Meadows, Sushant Lok - 1, Gurugram	2	2023	Approved	Near Ifico Metro Station Green Belt	10
24	Executive Engineer Horticulture MCG	NPNCUJAB67	House No. 2920, A - Block, Sushant Lok - 1, Sector - 43, Gurugram	2	2023	Approved	Near Hamilton Road Sushant Lok	10
25	Executive Engineer Horticulture MCG	J0FH354HAD	B 523, Sushant Lok - 1, Sector - 43, Gurugram	4	2023	Approved	Near Police Station, Sector - 43	20
26	Executive Engineer Horticulture MCG	YAJDITV0HG	A 695, Sushant Lok 1, Gurugram	1	2023	Approved	Near Museo Camera Road	5
27	Executive Engineer Horticulture MCG	GXXC8XNXUW	Dhanwapur Chowk To Kherki Majra Road, Near Delhi Public School, Sector - 103, Gurugram	131	2023	Approved	Dhanwapur Pond Or Kherki Makra Pond	655
28	Executive Engineer Horticulture MCG	R90G25JRA6	House No. C 279A, Sushant Lok - 1, Gurugram	1	2023	Approved	Infront Of Park C - 168	5
29	Executive Engineer Horticulture MCG	PJJD84TIDG	Plot No. 63, Sector - 32, Gurugram	1	2023	Approved	Kanhai Park	5
30	Executive Engineer Horticulture MCG	KN4126T5NB	House No. B 520, Sushant Lok - 1, Sector - 28, Gurugram	1	2023	Approved	Wazirabad Bundh	5

31	Executive Engineer Horticulture MCG	X3A3Q8HQCY	House No. C19, Sushant Lok - 1, Gurugram	2	2023	Approved	Near House No. C - 186	10
32	Neenu Sehrawat	PEHNX4RN3N	House No. 920A, C2 Block, Palam Vihar, Gurugram	1	2023	Approved	C2 Green Belt Palam Vihar	5
33	Executive Engineer Horticulture MCG	QXKR85VTR9	Plot No. A 286, Ground Floor, South City - 1, Gurugram	1	2023	Approved	Green Belt Sector - 40	5
34	Birmla Yadav	JC3723RFE6E	House No. 959, Sector - 23A, Gurugram	1	2023	Approved	Janam Diwas Park	5
35	Executive Engineer Horticulture MCG	JU0E5TRPV	P 50, South City - 1, Sector - 40, Gurugram	2	2023	Approved	Near Saktipeeth Mandir Sector - 40	10
36	Executive Engineer Horticulture MCG	P64BVJM8H1	Plot No. D 234, Suhant Lok - 1, Sector - 43, Gurugram	1	2023	Approved	Near Green Belt Iffco Metro Station	5
37	Executive Engineer SOHNA	W29FL7W2K	Fawara Chowk, Sohna, Gurugram	2	2023	Approved		10
38	Executive Engineer Horticulture MCG	N8MH0DETB0	A 564B, Sushant Lok - 1, Gurugram	2	2023	Approved	Near C 579 Park, Sushant Lok - 1	10
39	Executive Engineer Horticulture MCG	JLKNPRB9JC	Khasra No. 157/3 To 161/3, Sadar Bazaar, Opposite Sardar Jalebi Wala, Gurugram	1	2023	Approved	Jharsa Bundh Sector - 15 Part - 1	5
40	Sheela Paul	WU0T6RYU4X	B 123, Surya Vihar, Adjacent To Vivekanand Park, Sector - 9A, Gurugram	1	2023	Approved	Sector - 9A Park No. 1	5
41	Executive Engineer Horticulture MCG	R2KY77DCNH2	House No. 973, Sector - 22B, Gurugram	1	2023	Approved	Near Sector - 22b Market	5
42	Executive Engineer Horticulture MCG	P55TXQR62Y	607 A, Sushant Lok - 1, Gurugram	2	2023	Approved	Wazirabad Bundh	10
			Total	193			Total	965

43	Sh Bhanu Shanker Awasthi	H14C85U6QC	House No. 88, Ground Floor, Block - 1, South City - 2, Gurugram	1	2024	Approved	South City Park A Block	5
44	Executive Engineer Horticulture MCG	V4R7K76KF	Plot No. 56, Block - C, Sushant Lok - II, Gurugram	2	2024	Approved	Tranki Wala Park Sushant Lok - 1	10
45	Executive Engineer Horticulture MCG	G77DPPDL4FH	Plot No. 94, Cedar Crest, Nirwana Country, Sector - 50, Gurugram	1	2024	Approved	Entry Gate Of Nirwana Country	5
46	Executive Engineer Horticulture MCG	XWH9LUYDEN	MCG Multi Level Parking, Near Sadar Bazaar Gurugram	6	2024	Approved	Jharsa Bundh Sector - 15 Part - 2	30
47	Munsh Chawla	NPH3RAEHUB	House No. 217, Sushant Lok - 2, Sector - 56, Gurugram	1	2024	Approved	Near Back Side Market Park	5
48	Vijay Hoon	N50R3XU2VC	Plot No. E 138, Sushant Lok - 3, Sector - 57, Gurugram	1	2024	Approved	Sector - 57 Nursery	5
49	Meenakshi	GW0YYAEW03	Plot No. 1950, Sector - 23, Gurugram	2	2024	Approved	Janam Diwas Park	10
50	Executive Engineer Horticulture MCG	RHDSELL9BF	House No. D 242, Sushant Lok - 1, Gurugram	1	2024	Approved	Laiser Valley Park	5
51	Seema Luthra	JWREBXMHN	Plot No. F 33, South City - 1, Samaspur, Gurugram	1	2024	Approved	Samaspur Pond	5
52	Executive Engineer Horticulture MCG	TQWCH5QCPG	Plot No. 712, Sushant Lok - 1, Sector - 43, Gurugram	1	2024	Approved	Near Metro Station Green Belt Sushant Lok - 1	5
53	Captain Vijay Malik	HX97UQYHH9	Plot No. B 712, Sushant Lok - 1, Gurugram	1	2024	Approved	Near Metro Station Green Belt Sushant Lok - 1	5
54	Executive Engineer Horticulture MCG	MLX3YDAMAJ	House No. 411, B-Block, Sushant Lok - 1, Gurugram	1	2024	Approved	Nathupur Pond	5
55	Rita Kumari	TJGBFDVNAL	Plot No. 207, Udyog Vihar, Gurugram	1	2024	Approved	Sukharall Pond	5
56	Executive Engineer Horticulture MCG	WCXTPM92V0	House No. S 161, Ground Floor, Uppal Southend, Sector - 49, Gurugram	1	2024	Approved	Uppal Southend Water Tank Park	5
			Total	21			Total	105



From :-

Executive Engineer (H),
Municipal Corporation,
Gurugram.

To

Deputy Conservator of Forest,
Gurugram.

Memo No. -MCG/EE-H/2024/ 26888

Dated:- 23.09.2024

Sub:-

About Compensatory Plantation.

Ref :-

Kindly refer to your good office memo No. C-VII-23/Vol-01/safita/3318-G dated 27.07.2022 addressed to Nodal Officer, Environment & Sustainability Branch, Municipal Corporation, Gurugram on the subject cited above.

On the subject cited above, it is kind to your notice that the compensatory plantation against the permission of cutting of trees of various locations under MCG area received from the Forest Department, Haryana has been done on various locations. The Compensatory plantation along with locations has been prepared on separate sheet and sent herewith for information and further necessary action, please.

DA/List of Compensatory Plantation


Executive Engineer (H),
Municipal Corporation,
Gurugram

Endst. No. MCG/EE(H)/2024/ 26889

Dated :- 23.09.2024

A copy of the above is forwarded to Worthy Joint Commissioner-cum-Nodal Officer, Environment & Sustainability Wing, Municipal Corporation, Gurugram for information & further necessary action, please.


Executive Engineer (H),
Municipal Corporation,
Gurugram

Tree Felling and Plantation Report of Gurgaon (01-04-2021 to 16-09-2024)

Sr. No.	Name	SRN	Address	No. of Trees Applied for Felling Permission	Year	Status	Location of Plantation	Trees Planted against SRN No.
1	Executive Engineer Horticulture MCG	QM3LL4HL99	House No. 788, Sector - 47, Gurugram	1	2021	Approved	Malibu Town Jharsa Bhund	5
			Total	1			Total	5
2	Executive Engineer Horticulture MCG	XNNU1RGPDX	A 522, Block - A, Sushant Lok - 1, Gurugram	4	2022	Approved	A - Block Park	20
3	Executive Engineer Horticulture MCG	VQ4GH9A8WP	B-168, Sushant Lok, Gurugram	2	2022	Approved	B - Block Park	10
4	Executive Engineer Horticulture MCG	L7TT22EAV1	Plot No. 94, Block-B, Sushant Lok - 1, Gurugram	3	2022	Approved	Near House No. 94 Park	15
5	Executive Engineer Horticulture MCG	T58CKXP8L5	Plot No. A07, Greenwood City, Sector - 45, Gurugram	2	2022	Approved	Greenwood City Park	10
6	Executive Engineer Horticulture MCG	GN6WFW0YF	Plot No. C 945, Sushant Lok - 1, Gurugram	2	2022	Approved	Plot No. C 945 Near Park	10
7	Executive Engineer Horticulture MCG	T741BDKRFL	Plot No. N86, South City - 1, Gurugram	1	2022	Approved	South City - 1, N - Block Park	5
8	Executive Engineer Horticulture MCG	XHWW182GG	C1 2840A Mcg Park Sushant Lok - 1, Gurugram	1	2022	Approved	Sushant Lok Block - C, Park	5
9	Executive Engineer Horticulture MCG	GZEKM99VRI	Plot No. C-134 Sushant Lok 1 Gurugram	2	2022	Approved	Near House No. C - 585 Park	10
10	Executive Engineer Horticulture MCG	NWEUAHTYH6	Plot No D-144 South City 1 Gurugram	1	2022	Approved	Kanhai Ramleela Ground	5
11	Executive Engineer Horticulture MCG	TNW6RM81DE	Plot No. C79, Sushant Lok - 1, Gurugram	2	2022	Approved	Govt. Collage Sector - 52	10
12	Executive Engineer Horticulture MCG	UUBFNCAJRG	Plot No. A08, Greenwood City, Gurugram	2	2022	Approved	Near Sector - 46 Market	10
13	Executive Engineer Horticulture MCG	PG6QJRYM7K	Plot No. B 359, Sushant Lok - 1, Gurugram	1	2022	Approved	Huda Colony, Sector - 46	5
			Total	23			Total	115

14	Executive Engineer Horticulture MCG	KEGV64D7T3	Plot No. B 61, Greenwood City, Sector 45, Gurugram	1	2023	Approved	Sector - 46 Community Center	5
15	Executive Engineer Horticulture MCG	XYFCLH9KYD	Plot No. 123, Block - C, Sushant Lok - 1, Gurugram	2	2023	Approved	Tulsi Park Sushant Lok	10
16	Executive Engineer Horticulture MCG	RYYDJWVVKD	House No. 410, Near Galleria Market, Gurugram	1	2023	Approved	Near Museo Camera Sushant Lok	5
17	Executive Engineer Horticulture MCG	UDV5G9LAWE	House No. 58, Sector - 58, Gurugram	22	2023	Approved	Ullawas Pond	110
18	Executive Engineer Horticulture MCG	X89398UD9M	House No. 754 A- Block, Sushant Lok - 1, Sector -43, Gurugram	2	2023	Approved	Sector - 42, MCG Office	10
19	Executive Engineer Horticulture MCG	PEAELCB4VG	House No. 39B, Sushant Lok - 1, Gurugram	1	2023	Approved	Mehandi Park, Sushant Lok - 1	5
20	Executive Engineer Horticulture MCG	UMP6EMTUB4	Plot No. B 519, Near Market Sushant Lok - 1, Sector - 43, Gurugram	2	2023	Approved	Sector - 42, Housing Board Colony Park	10
21	Executive Engineer	W7GQ4PBKL2	Plot No. B 502, Sushant Lok - 1, Gurugram	1	2023	Approved	In Front Of House No. 1827, Sector - 52	5
22	Executive Engineer Horticulture MCG	GY3NZRUACT	House No. B 105, Rosewood City, Gurugram	1	2023	Approved	A - Block Park, Rosewood City	5
23	Executive Engineer	TK0F37YJ8T	Plot No. C1 2923, Green Meadows, Sushant Lok - 1, Gurugram	2	2023	Approved	Near Ifico Metro Station Green Belt	10
24	Executive Engineer Horticulture MCG	NPNCUJAB67	House No. 2920, A - Block, Sushant Lok - 1, Sector - 43, Gurugram	2	2023	Approved	Near Hamilton Road Sushant Lok	10
25	Executive Engineer Horticulture MCG	J0FH354HAD	B 523, Sushant Lok - 1, Sector - 43, Gurugram	4	2023	Approved	Near Police Station, Sector - 43	20
26	Executive Engineer Horticulture MCG	YAJJDTV0HG	A 695, Sushant Lok 1, Gurugram	1	2023	Approved	Near Museo Camera Road	5
27	Executive Engineer Horticulture MCG	GXKC8XNXUW	Dhanwapur Chowk To Kherki Majra Road, Near Delhi Public School, Sector - 103, Gurugram	131	2023	Approved	Dhanwapur Pond Or Kherki Makra Pond	655
28	Executive Engineer Horticulture MCG	R90G25JRA6	House No. C 279A, Sushant Lok - 1, Gurugram	1	2023	Approved	Infront Of Park C - 168	5
29	Executive Engineer Horticulture MCG	P7JD84T1DG	Plot No. 63, Sector - 32, Gurugram	1	2023	Approved	Kanhai Park	5
30	Executive Engineer Horticulture MCG	KN4126T5NB	House No. B 520, Sushant Lok - 1, Sector - 28, Gurugram	1	2023	Approved	Wazirabad Bundh	5

31	Executive Engineer Horticulture MCG	X3A3Q8HQCY	House No. C19, Sushant Lok - 1, Gurugram	2	2023	Approved	Near House No. C - 186	10
32	Neenu Sehrawat	PEHNXX4RN3N	House No. 920A, C2 Block, Palam Vihar, Gurugram	1	2023	Approved	C2 Green Belt Palam Vihar	5
33	Executive Engineer Horticulture MCG	QXKR85VTR9	Plot No. A 286, Ground Floor, South City - 1, Gurugram	1	2023	Approved	Green Belt Sector - 40	5
34	Bimla Yadav	JC3723RF6E	House No. 959, Sector - 23A, Gurugram	1	2023	Approved	Janam Diwas Park	5
35	Executive Engineer Horticulture MCG	JU0EJSTRPV	P 50, South City - 1, Sector - 40, Gurugram	2	2023	Approved	Near Saktipeeeth Mandir Sector - 40	10
36	Executive Engineer Horticulture MCG	P64BVJM8H1	Plot No. D 234, Sushant Lok - 1, Sector - 43, Gurugram	1	2023	Approved	Near Green Belt Ifico Metro Station	5
37	Executive Engineer SOHNA	WZ9FL7W2K	Fawara Chowk, Sohna, Gurugram	2	2023	Approved		10
38	Executive Engineer Horticulture MCG	N8M0HDETB	A 564B, Sushant Lok - 1, Gurugram	2	2023	Approved	Near C 579 Park, Sushant Lok - 1	10
39	Executive Engineer Horticulture MCG	JLKNPRB9JC	Khastra No. 157/3 To 161/3, Sadar Bazaar, Opposite Sardar Jalebi Wala, Gurugram	1	2023	Approved	Jharsa Bundh Sector - 15 Part - 1	5
40	Sheela Paul	WUCT6RYU4X	B 123, Surya Vihar, Adjacent To Vivekanand Park, Sector - 9A, Gurugram	1	2023	Approved	Sector - 9A Park No. 1	5
41	Executive Engineer Horticulture MCG	R2KY7DCNH2	House No. 973, Sector - 22B, Gurugram	1	2023	Approved	Near Sector - 22b Market	5
42	Executive Engineer Horticulture MCG	P55TXQR6ZY	607 A, Sushant Lok - 1, Gurugram	2	2023	Approved	Wazirabad Bundh	10
			Total	193			Total	965

43	Sh Bhanu Shanker Awasthi	HJ4C85U6QC	House No. 88, Ground Floor, Block - 1, South City - 2, Gurugram	1	2024	Approved	South City Park A Block	5
44	Executive Engineer Horticulture MCG	VV4R7K76KF	Plot No. 56, Block - C, Sushant Lok - II, Gurugram	2	2024	Approved	Tanki Wala Park Sushant Lok - I	10
45	Executive Engineer Horticulture MCG	G77DPDL4FH	Plot No. 94, Cedar Crest, Nirwana Country, Sector - 50, Gurugram	1	2024	Approved	Entry Gate Of Nirwana Country	5
46	Executive Engineer Horticulture MCG	XWH9LUVDEN	MCG Multi Level Parking, Near Sadar Bazaar Gurugram	6	2024	Approved	Jharsa Bundh Sector - 15 Part - 2	30
47	Munsh Chawla	NPH3RAEHUB	House No. 217, Sushant Lok - 2, Sector - 56, Gurugram	1	2024	Approved	Near Back Side Market Park	5
48	Vijay Hoon	N50R3XU2VC	Plot No. E 138, Sushant Lok - 3, Sector - 57, Gurugram	1	2024	Approved	Sector - 57 Nursery	5
49	Meenakshi	GW0YVAEW03	Plot No. 1950, Sector - 23, Gurugram	2	2024	Approved	Janam Diwas Park	10
50	Executive Engineer Horticulture MCG	RHDSELL9BF	House No. D 242, Sushant Lok - 1, Gurugram	1	2024	Approved	Laiser Valley Park	5
51	Seema Luthra	JWREBHXHMN	Plot No. F 33, South City - 1, Samaspur, Gurugram	1	2024	Approved	Samaspur Pond	5
52	Executive Engineer Horticulture MCG	TQWCH5QCPCG	Plot No. 712, Sushant Lok - 1, Sector - 43, Gurugram	1	2024	Approved	Near Metro Station Green Belt Sushant Lok	5
53	Captain Vijay Malik	HX97UQYHH9	Plot No. B 712, Sushant Lok - 1, Gurugram	1	2024	Approved	Near Metro Station Green Belt Sushant Lok	5
54	Executive Engineer Horticulture MCG	MLX3YDAMAJ	House No. 411, B-Block, Sushant Lok - 1, Gurugram	1	2024	Approved	Nathupur Pond	5
55	Rita Kumari	TJGBFDVNAL	Plot No. 207, Udyog Vihar, Gurugram	1	2024	Approved	Sukharail Pond	5
56	Executive Engineer Horticulture MCG	WCXTPM92V0	House No. S 161, Ground Floor, Uppal Southend, Sector - 49, Gurugram	1	2024	Approved	Uppal Southend Water Tank Park	5
			Total	21			Total	105